

(b) if so, the nature of development and the amount spent on this account by each Society;

(c) whether these Societies had obtained the approval of DDA for the layout and building plans for their flats; and

(d) if so, the date of submission of layout, building plans and approval thereof by DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha.

Vacation of Office from Bhuwalka Public welfare Trust in Calcutta

4333. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Government have hired the building of Bhuwalka Public Welfare Trust in Calcutta;

(b) whether the government have constructed their building in Salt Lake, Calcutta,

(c) whether the office of the Ministry of Science and Technology is in the building of Bhuwalka Public Welfare Trust; *

(d) whether the Ministry of Science and Technology has been asked to shift its office to the Government building; and

(e) the time by which the building of Bhuwalka Public Welfare Trust will be vacated?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Yes, Sir.

(c) The office of National Atlas and Thematic mapping organisation under the Ministry of Science and Technology is occupying the building of said Trust.

(d) Yes, sir.

(e) The building of Bhukwalka Public Welfare Trust, Calcutta is expected to be vacated after two months by the organisation referred to in (c).

[*Translation*]

Shortage of Drinking Water in Delhi

4334. SHRI TEJ NARAYAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is a acute shortage of drinking water in Indira Puri Laxmi Garden, Rajiv Garden, Jawahar Nagar, Loni Road and Shahadra in Delhi;

(b) if so, the steps being taken by the Government to augment the supply of drinking water in these colonies; and

(c) if not, steps are being taken the reasons therefor;

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[*English*]

Unauthorised Occupation of NDMC Quarters

4335. SHRI BHERU LAL MEENA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether at present a large number of

NDMC quarters are in unauthorised occupation in the form of overstay by its retired employees for the last three years;

(b) if so, the details thereof, category-wise; and

(c) action the Governments propose to take to set these quarters vacated at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). According NDMC the cases where retired employees have over-stayed by 3 years are as under;

Type I	—	19
Type II	—	7
Type III	—	1
Type IV	—	1

(c) The cases have already been moved in the Court of Estates Officer for eviction. 2 occupants each in Type I and type II and 1 occupant in Type IV have moved the court of Addl. District Judge, Delhi, against the orders of the Estate Officer. One case has

recently been remanded back to the Estate Officer, NDMC, and in 4 cases, there is Stay

Loss Incurring Undertaking which Manufacture Chemicals and Fertilizers

4336. DR. RAVIMALLU: Will the PRIME MINISTER be pleased to state :

(a) whether many of the Public Sector undertakings and Co-operative undertakings manufacturing chemicals and fertilizers, have been incurring heavy losses;

(b) if so, the names of such units indicating the losses suffered by them during the last three years, year-wise and the corrective steps taken so far; if any; and

(c) whether changes in managements and or diversification of product-mix has been attempted to overcome the losses; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The name of the public sector undertakings manufacturing chemicals and fertilisers, which incurred losses during the last three years are given below:- (No co-operative sector undertaking incurred losses)